

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3210

ANSWERED ON:31.07.2014

ROAD CONNECTIVITY UNDER PMGSY

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) The details of steps taken for providing rural connectivity through all-weather roads to small villages and habitations of population between 500 and 999 which were not being covered under the Pradhan Mantri Gram SadakYojana (PMGSY) to improve rural connectivity, State/UT-wise;
- (b) whether the Government proposes to change the norms for selection of villages covered under PMGSY;
- (c) if so, the details thereof;
- (d) whether some of the States have not utilised the funds provided under the scheme fully, if so, the details thereof;
- (e) whether the unspent money can be carried forward to the next year;
- (f) if so, whether the non-utilisation of funds provided under the PMGSY scheme affect the subsequent year allotment; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)to(c) Pradhan Mantri Gram SadakYojana (PMGSY) is a one-time special intervention for single rural road connectivity as a 100% grant-in-aid Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY also permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. Upgradation, however is not central to the programme.

As per PMGSY guidelines, in the districts where unconnected eligible habitations still exist, priority is given to new connectivity as in accordance with Comprehensive New Connectivity Priority List (CNCPL) out of the Core Network. Roads for upgradation are selected as per the Comprehensive Upgradation Priority List (CUPL), subject to the provisions in the PMGSY Programme Guidelines

(d)to(g) The funds under PMGSY are released to the States for the projects sanctioned, based upon their demand, unspent balance available, absorption capacity, works in hand and fulfilling of certain conditions laid down as per programme guidelines. PMGSY is an on-going scheme, and the funds, if any, lying unspent at the end of the year are utilised during the next financial year. The Utilisation Certificate (UC) received from the State Governments includes the entire fund released to State Governments in a particular year including any amount which is carried forward from the previous year. Funds are released to the States, after receiving the UC (with 60% utilisation) for the available funds by the Ministry.